GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 2033
ANSWERED ON 12.03.2021

PROVISION OF COMPUTERS TO GRAM PANCHAYATS

2033 # **Dr. Kirodi Lal Meena**:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether Government proposes to provide at least one Computer in each Panchayat to achieve the goal of providing computer education at the village level;

(b) if so, the State-wise details thereof including the State of Rajasthan;

(c) the State/UT-wise and year-wise details of the funds allocated to the State Governments, including Rajasthan during the last three years and the current financial year for the said purpose;

(d) whether the funds provided for the said purpose are sufficient; and

(e) if not, the reasons therefor and the steps taken by Government to increase the amount allocated for the said purpose?

ANSWER

THE MINISTER OF PANCHAYATI RAJ
(SHRI NARENDRA SINGH TOMAR)

(a), (d) & (e) Panchayat being local government which is part of the State list of 7th Schedule of the Constitution of India, is a State subject and is responsibility of State. However, Ministry of Panchayati Raj (MoPR) supplements the efforts of the State including provision of Computers through its schemes and programmes. Under the restructured scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented w.e.f. 2018-19, this Ministry has been supplementing the efforts of state governments in this regard by providing financial support for computers and peripherals to States/ UTs for GPs on a limited scale. Keeping in view the limited availability of funds under the scheme, procurement of Computers and its peripherals at the GP level may be made by states/UTs from other sources viz grants from Finance Commission and other state schemes which can be leveraged for the above activity.

(b) The details of number of GPs for which computer was approved under the Annual Action Plan of States/ UTs including Rajasthan during 2018-19, 2019-20 & 2020-21 (till date) is given in **Annexure-I**. No computers were approved during 2017-18 under the erstwhile scheme of Capacity Building-Panchayat Sashaktikaran Abhiyan (CB-PSA).

(c) The details of funds approved under the Annual Action Plan for Computers, State-wise during 2018-19, 2019-20 & 2020-21 (till date) is given in **Annexure – II.**

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Annexe referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 2033 to be answered on 12.03.2021

Number of Gram Panchayats (State/UT-wise) for which computers have been approved under Annual Action Plan since 2018-19 to 2020-21

Sl. No.	State	2018-19	2019-20	2020-21
1	Andaman & Nicobar Islands	0	0	0
2	Andhra Pradesh	611	690	971
3	Arunachal Pradesh	122	139	50
4	Assam	60	149	26
5	Bihar	352	531	531
6	Chhattisgarh	100	100	100
7	Dadra And Nagar Haveli	0	1	0
8	Daman And Diu	0	0	
9	Goa	0	0	0
10	Gujarat	0	30	0
11	Haryana	359	405	405
12	Himachal Pradesh	0	0	0
13	Jammu and Kashmir	316	1000	250
14	Jharkhand	36	41	17
15	Karnataka	0	0	
16	Kerala	0	100	0
17	Ladakh	-	-	100
18	Lakshdweep	-	-	0
19	Madhya Pradesh	100	150	100
20	Maharashtra	0	0	0
21	Manipur	10	8	12
22	Meghalaya	135	152	54
23	Mizoram	25	149	18
24	Nagaland	92	124	42
25	Odisha	0	0	0
26	Puducherry	0	14	0
27	Punjab	931	1052	1052
28	Rajasthan	54	54	54
29	Sikkim	13	16	0
30	Tamil Nadu	187	200	200
31	Telangana	532	1569	1812
32	Tripura	54	250	250
33	Uttarakhand	487	549	0
34	Uttar Pradesh	4238	7788	7788
35	West Bengal	0	0	0

(-) No proposal received/ newly created UT.
(0) Proposal for computer not received

Annexe referred to in reply to part (c) of the Rajya Sabha Unstarred Question No. 2033 to be answered on 12.03.2021

Details of funds approved under the Annual Action Plan for Computers (State/UT-wise) during 2018-19, 2019-20 & 2020-21 (till date)

(Rs. in crore)

Sl. No.	State	2018-19	2019-20	2020-21
1	Andaman & Nicobar Islands	0	0	0
2	Andhra Pradesh	2.444	2.76	3.884
3	Arunachal Pradesh	0.49	0.55	0.20
4	Assam	0.24	0.59	0.104
5	Bihar	1.24	2.12	2.12
6	Chhattisgarh	0.40	0.40	0.40
7	Dadra And Nagar Haveli	0	0.004	0
8	Daman And Diu	0	0	
9	Goa	0	0	0
10	Gujarat	0	0.12	0
11	Haryana	1.44	1.62	1.62
12	Himachal Pradesh	0	0	0
13	Jammu and Kashmir	1.26	8.29	2.73
14	Jharkhand	0.144	0.164	0.068
15	Karnataka	0	0	0
16	Kerala	0	0.40	0
17	Ladakh	-	-	0.4
18	Lakshdweep	-	-	0
19	Madhya Pradesh	0.40	0.60	0.40
20	Maharashtra	0	0	0
21	Manipur	0.04	0.032	0.048
22	Meghalaya	0.54	0.61	0.216
23	Mizoram	0.10	0.59	0.07
24	Nagaland	0.37	0.49	0.17
25	Odisha	0	0	0
26	Puducherry	0	0.056	0
27	Punjab	3.724	4.2080	4.21
28	Rajasthan	0.21	0.21	0.216
29	Sikkim	0.05	0.06	0
30	Tamil Nadu	0.75	0.06	0.80
31	Telangana	2.128	6.27	7.248
32	Tripura	0.21	1.00	1.00
33	Uttarakhand	1.95	2.19	0
34	Uttar Pradesh	16.95	31.15	31.15
35	West Bengal	0	0	0
	Total	35.08	64.544	57.054

(-) No proposal received/ newly created UT.
(0) Proposal for computer not received